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[श्रीराम नरेश शादव] ऐसी स्थिति होती है तो (व्यवधान) केन्द्र सरकार को कदम उठाना पड़गा। (व्यवधान) ग्रीर सरकार कोई कदम . . .

SHRI PRAMOD MAHAJAN: Madam, this is the Congress manifesto.

## इसमें राम मंदिर नहीं है। (व्यवधान)

THE DEPUTY CHAIRMAN: Please take your seats.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): Madam Deputy Chairman, I will get the information from the U.P. Government and, if they are trying to do anything which goes against the spirit of the legislation that we are still discussing in the Lower House, certainly Government will look into it.

THE DEPUTY CHAIRMAN: Now, Shri R. K. Karanjia.

श्री जगदीस प्रसाद माथुर : मंती सहोदय ने कहा है...

उपसमापति : सामला खत्म हो गया मःथ्र सःहव । (व्यवधान)

श्री जगदीस प्रसाद माधुर : मैं पूछना च हतः हं . . . (ध्यवधान)

THE DEPUTY CHAIRMAN: After the Minister says, no comments. (Interruptions)... Please, Mr. Mathur, that matter is closed . . . (Interruptions) ... Please, Mathur Saheb, that matter is closed: no comments. Ye Mr. Karanjia ... (Interruptions)

श्री जगबीश प्रसाद माथुर : वह गलत-फहर्सी पढ़। करने के लिये मंत्री सहोदय मा वक्तव्य है। (व्यवधान) यह गलतफह्मी पैदा नहीं होती चाहिये। (व्यवधान) इनको कोई ग्रधिकार नहीं राज्य के लेजिस्लेशन को रोकें। (ब्यवधान)

## उपसभापति बात होगी, करियेगा জিক্ষ

... (interruptions)... Don't speak now. Yes, Mr. Karanjia . .. (Interruptions) ... Order in the House, please. Mr. Karanjia, make your Special Mention ... (Interruptions) . . . Mathur saheb, please sit down.

SHRI SUBRAMANIAN SWAMY: He sesems to think that U.P. is Lithuania. He cannot speak like this here.

SHRI JAGDISH PRASAD MATHUR: I don't want to talk anything with Uncle Sam! ... (Interruptions)...

THE DEPUTY CHAIRMAN: Mr. Karanjia, please.

## SPECIAL MENTIONS

## Investigation of Rajiv Gandhi assassination case

SHRI R. K. KARANJIA (Nominated): Madam, I am glad to see the Home Minister present here because I am referring to the foul-up or, rather, cover up, in the case of the Rajiv Gandhi murder assassination investigation. The Srivarasan affair is outrageous. I would like to ask the Home Minister whether there is a goof-up a foul-up or a cover-up.

Here is your most important criminal witness, the ultimate authority, and you let him ascape as if it was, by plan, as if it was by design, as if you did not want to catch him. I moan, just look at the case. Here is the man, and all the three investigating agencies—the CBI, the Special Team and the Special Protection Force—are on the job. What would you expect them to do? You know that the super criminals are hiding in a building. You either have your commandos go in quietly to intercept them, to catch them and to bring them alive so that they can be questioned,

or you drug them or you stun them. You have all the material at your command. You have the commandos who are involved in stealth-who know all about stealth operations— you have got the drugs, you have got the cells, and still you do not use them. You bring the whole town to the scene of the hiding place! You even bring a bus with bamboo poles as if the commandos were going to climb in through the windows! You have a maid, you have an old lady serving them milk. Why could you not have used them to drug their milk? Why could you not have drugged their water? Why could you not have sent in the commandos to catch them alive? We got an answer yesterday from the chief of the special force, special investigation agency. I think it is adding insult to the injury done in the conscience of India. It is adding insult to the injury done to our most precious son who has been lost in this courage.

I think something has to be done about it. I think, if Mr. Shankarrao Chavan whom I admire, whom I respect, wants to end this kind of mishandling of the basic problem of our security, the basic problem of our protection, then, he should resign in a symbolic way. Nobody would be sorry to see him out more than I. But, at the same time, something should be done to show that we are serious about this investigation. Not only we are serious about the dead but we are serious about the living also. I mean. Sonia Gandhi had to quit this country almost silently because I am sure-I do not speak on her behalf, I have not had any contact with hershe must have lost all faith in the investigation, in the protection group.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, such a coment is outrageous.

THE DEPUTY CHAIRMAN: He has a right to make a comment, please.

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Gurudas Gupta has be tome outrageous.

SHRI R. K. KARANJIA: You may be outraged. I am outraged by the fact that the investigation ...

SHRI GURUDAS DAS GUPTA: Did she leave the country having lost faith in the system of the country? (*Interruptions*)

SHRI R. K. KARANJIA: Yes.

THE DEPUTY CHAIRMAN: Please. Mr. Dasgupta, a Member has a right to make this point.

SHRI R. K. KARANJIA: Yes, I have lost faith in the system, not the country, my dear chap. (*Interruptions*)

THE DEPUTY CHAIRMAN: Order. please. Let him speak. (Interruptions)

SHRI S. S. AHLUWALIA (Bihar): Madam, . . .

THE DEPUTY CHAIRMAN: He is speaking. He is still on his legs. You cannot interrupt him like this.

श्री स्रेन्द्रजीत सिंह शहसुवालिया : उपस्मापति महोदण, मैं एक मिनट कोलना चाहता हूं। श्रीमती सोनिा गांधी की बारे में जो वक्तव्य रखा गया हैयह बड़ा द:खद है। श्रीमती सोनियः गांधी को इस देश के ऊपर प्राविश्वास है। वे इस देश के एक रत्ने की परनी हैं। उन्होंने दो-दं बच्चों को जन्म दिया है, जो इस देश के प्रथम नागरिक बनेंगे । इसिल्कि इस तरह की बात कहना अन्छ। नहीं है। उनको इन देश पर पूरा क्षिश्यास है। वे यहां से गयीं, इसलिये नहीं कि सिवरासन मर गणा, उसके दुःखद से चली गयीं। उनका प्रोग्राम पहले से था। कर्राज्ञ साहब, विदेश जान के लिये ठिकिट कटाया जाता है . . . . (ध्यवधान) ।

SHRI R. K. KARANJIA: You have completely misunderstood me.

SHRI S. S. AHLUWALIA: Try to understand. Don't try to twist the facts.

THE DEPUTY CHAIRMAN: Mr. Karanjia, please complete your special mention.

SHRI- S.S. AHLUWALIA: Don't play with enactions.

SHRI GURUDAS DAS GUPTA: I feel assured: with the comments from Mr. Ahluwalia.

SHRI S. S. AHLUWALIA: He should not play with emotions.

THE DEPUTY CHAIRMAN: Please, don't interrupt;

SHRI R: K. KARANJIA: I am sorry I have been completely misunderstood. I do not say that anybody has lost faith in this country. What I want to say is that after the series, somebody gets hanged, somebody commits suicide, .we. have lost faith in. the investigation. I repeat nobody has lost faith in the country. But we have lost faith in the investigation as we have lost faith in the system which permits this kind of thing to go on without let or hind-race. How many mistakes have been committed? And now the final source of information has been blotted

And this has nothing to do with Mrs. Sonia Gandhi or the country or anybody else. I am speaking for myself. What I object to is the statement issued yesterday by the Special Investigation Team to say that they had no option ;except to allow the man to commit suicide. They had plenty of options.

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): I have a meeting with the Prime Minister at 12.30. I am sorry, I will not be able to ...

SHRI R. K. KARANJIA: I repeat, as I have said, they have plenty of officers. They have neglected their job. So, we want them to pay the price for it. Either the Directors of the SIT or the Director of the CBI or the Special Protection Force should resign. Otherwise I say, as I have said, I have the greatest admiration for Mr. Shankerrao Chavan. I have the greatest affection for him. But in this matter for he sake of our own protection, for the sake of our own

freedom, for the sake of our own feeling satisfied that We are being properly looked after, somebody has to resign and I ask .,. (Interruptions)

SHRI S. S. AHLUWALIA: If he is much perturbed, he should' resign from the Rajya Sabha seat and go back.

THE. DEPUTY CHAIRMAN: Subramanian Swamy.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh)": He said somebody should resign and then you called my name. Does it mean

THE DEPUTY CHAIRMAN: I am not asking you to resign, Mr. Subramanian Swamy.

N.G.K.F. Commission Scandal in Karnataka

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Yesterday, the Times of India in a front-page story described in detail how the present Karnataka Government is engaged in an operation which they called as cover-up in a matter which relates to the HDW submarine and the vanishing of Rs. 2.5 crores which was the commission issued to a public sector organisation of the Karnataka Government, of course, the Commission was to be earned not during the tenure of the present Karnataka Government, but at the time when Mr. Ramakrishna Hegde was the Chief Minister. This story is a very serious one and it is a matter concerning a larger investigation, of what really happened to HDW submarine. I think what has been brought out is a fair amount of new material. I feel it is my duty to bring it to Parliament and draw the. attenion of the Government to the serious charges contained in this article, since the paper charges that the former Chief Minister, Mr. Ramakrishna, Hegde and the present Chief Secretary, Mr. Prabhakar Rao, who was'" then the Chairman and the Managing Director of the NGEF, a public sector cdfcpeSfa-